

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-522

TP (Co. Act)- 54(PB)/2022 Old CP No.-332/2016

IN THE MATTER OF:

Dhara Lifescience Pvt. Ltd.

.....Applicant

Vs.

Nestor Pharmaceuticals Ltd.

.....Respondent

SECTION

U/s 433 and 434

Order delivered on 05.02.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. M. S. Vishnu Sankar, Mr. Aditya Santosh, Advs.

For the Respondent :

ORDER

Ld. Counsel on behalf of the Petitioner is directed to comply with the order dated 19.05.2023. Post it after one week on **12.02.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)